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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 3435/2020 and CM APPLs. 12184/2020, 16617/2020**
SANDESH JHA & ORS. Petitioners
Through: Mr. Amit Kumar Sharma, Advocate
(M-9650300297)

versus

UNIVERSITY OF DELHI & ORS. Respondents
Through: None.

CORAM:
JUSTICE PRATHIBA M. SINGH

ORDER
% **10.09.2020**

1. This hearing is done in physical Court.
2. Further affidavit, in terms of the last order has not been filed by University of Delhi (“DU”) Urgency is expressed by ld. Counsel for the Petitioner as supplementary examinations are not being held.
3. Last opportunity is granted for filing of further affidavit by DU, subject to payment of Rs. 5,000/- as costs. Let the affidavit be filed within one week. Rejoinder, if any, be filed within one week thereafter. No further opportunity shall be granted.
4. Ld. counsel for DU has requested that the matter may be taken up through video conferencing.
5. List on 7th October, 2020, through video conferencing.

PRATHIBA M. SINGH, J.

SEPTEMBER 10, 2020
MR/A